

श्री यशपाल सिंह : अगर मिनिस्टर साहब यह विश्वास दिला दें कि वाकई इस बात पर गौर किया जायेगा तो मैं इसको विदङ्ग करता हूँ ।

Mr. Deputy-Speaker: Has he the leave of the House to withdraw his Bill?

Some Hon. Members: Yes.

Shri Raghunath Singh: No, Sir. It should be rejected by the House.

श्री यशपाल सिंह : जब मैं डिवाइड करने के लिए मूव ही नहीं कर रहा हूँ और विदङ्ग कर रहा हूँ तो इस पर डिवाइड कैसे किया जा सकता है ।

Mr. Deputy-Speaker: When the motion is objected to, I have to put it to the House. The question is . . .

Shri Raghunath Singh: Sir, I withdraw my observation.

Mr. Deputy-Speaker: You should have taken a definite stand earlier.

Shri Hathi: He thought I had given an assurance. I had not given any assurance.

Mr. Deputy-Speaker: Has he the leave of the House to withdraw his Bill?

The Bill was, by leave, withdrawn.

Mr. Deputy-Speaker: Shri C. K. Bhattacharyya.

Shri Sivamurthi Swami (Koppal): Mr. Deputy-Speaker, Sir, I seek your permission to introduce my Bill.

Mr. Deputy-Speaker: Not at this stage.

Shri Sivamurthi Swami: Sir, I make a request. With your permission, I wish to introduce my Bill.

Mr. Deputy-Speaker: You should be present when the Bill is taken up. All right, let him introduce the Bill.

15.22 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 105 and 194)

Shri Sivamurthi Swami (Koppal): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That the leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Sivamurthi Swami: I introduce the Bill.

15.25 hrs.

YOUNG PERSONS (HARMFUL
PUBLICATIONS) AMENDMENT
BILL

(Amendment of section 2) by Shri C. K. Bhattacharyya.

Shri C. K. Bhattacharyya (Rai-ganj): Mr. Deputy-Speaker, Sir, I beg to move:

"That the Bill to amend the Young Persons (Harmful Publications) Act, 1956 be taken into consideration."

Section 2 of the Act contains the definition clause which runs as follows:

"2. In this Act,—

(a) "harmful publication" means any book, magazine, pamphlet leaflet, newspaper or other like publication which consists of stories told with the aid of pictures or without the aid of pictures or wholly in pictures, being stories portraying wholly or mainly—

(1) the commission of offences; or

*Published in the Gazette of India Extraordinary, Part II, Section 2, dated 19-3-65.